

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 1942/2016

New Delhi this the 1st day of June, 2016

**Hon'ble Mr. Justice M. S. Sullar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Udal Singh
Aged 60 years
S/o. Shri Ram Singh
TGT (Hindi) (Retd)
From GBSSS Jasola,
New Delhi.

R/o. House No. 116, Block G
Gali No. 8, Near Durga Mandir,
Saurabh Vihar (Jaitpur)
Badarpur, New Delhi-44.

.....Applicant

(By Advocate : Mr. Padma Kumar S.)

Versus

1. Govt of NCT Delhi
Through Chief Secretary,
Delhi Secretariat
2. Secretary (Education)
Govt. of NCT Delhi,
Old Sectt, Delhi.
3. The Director
Directorate of Education
Govt of NCT Delhi,
Old Secretariat,
New Delhi-110 054.
4. Deputy Director Education (SE),
Defence Colony,
New Delhi.Respondents

O R D E R (O R A L)

Justice M. S. Sullar, Member (J)

The main grievance of the applicant, at this stage, is that although he has already filed the statutory appeal dated 09.12.2015 (Annexure A/1), but the same has not yet been decided by the Appellate Authority.

2. After hearing the learned counsel for the applicant and going through the record with his valuable help, the main O.A is disposed of with a direction to the Appellate Authority (Respondent no. 2) to decide the Appeal (Annexure A/1) filed by the applicant, in accordance with law and subject to all just exceptions, within a period of two months from the date of receipt of a certified copy of this order. No costs.

(Dr. B. K. Sinha)
Member (A)

(Justice M. S. Sullar)
Member (J)

/Maya/